

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.01.2022 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1057 of 2019	Badrinarain Alloys & Steels Ltd. Through its Liquidator, Mr. Shashi Agarwal. Vs. The Chief Manager, Andhra Bank.	Nikhil Jain	N.P. Gaur
2.	Comp. App. (AT) (Ins) No. 648 of 2021	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Ors.	Venket Rao	Sanjay Bhatt Niharika Sharma-R1 R.K. Gupta-R2
3.	Comp. App. (AT) (Ins) No. 830 of 2021	Sucha Singh Vs. Heligo Charter Pvt. Ltd & Anr.	Anupam Singh	Prachi Johri Aurag Singh-R1 Navneet Kr. Jain-R2 Amit Sharma-IRP
4.	Comp. App. (AT) No. 33 of 2020	Abhimanyu Singh & Ors. Vs. Brijnadan Industries Pvt. Ltd. & Ors.	Kartik Rai	Iswar Mohapatra Nirmalya Dasgupta-R1-5 Siddharth Tandon Saurabh Kalia-R6-7
5.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4

For Directions

6.	Comp. App. (AT) (Ins) No. 127-128 of 2020	Nityank Infrapower & Multiventures Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Wadia Ghandy	Kritika Nagpal-R1
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For Admission (Fresh Case)

7.	Comp. App. (AT) No. 06 of 2022	Paramjit Singh & Ors. Vs. Late Daljit Singh (Deceased) & Ors.	Sumesh Dhawan	
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For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 1489 of 2019	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	Suman S Anukur Kashyap	Gautam Singh-R1 Aditya Grover Arjun Gover-R2
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9.	Comp. App. (AT) (Ins) No. 1506 of 2019	Excise and Taxation Department Vs. Allied Strips Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand Viren Sharma-R1 & R2
10.	Comp. App. (AT) (Ins) No. 1090 of 2020	Uco Bank Vs. Xenitis Infotech Ltd.	Partha Sil	Abhijit Banerjee Danish Zuber Khan
11.	Comp. App. (AT) (Ins) No. 741 of 2021	Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma, Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors.	Rachit Batra	G.P. Madaan Abhishek Anand Viren Sharma-R1 Pramod K. Sharma-RP Mandeep Kalra-R3
12.	Comp. App. (AT) (Ins) No. 841 of 2021	The National Small Industries Corporation Ltd. (NSIC), Delhi Through Shri R K Tyagi Vs. Rekha Sharma Resolution Professional of Shri Ganesh Equipment's Pvt. Ltd. & Anr.	Swetab Kumar	Nalin Kaushik-R1 Sunil Kr. Jha-R2
13.	Comp. App. (AT) No.40 of 2021	Bhalinder Ghai & Ors. Vs. Umak Investment Co.Pvt.Ltd. & Ors.	Harshal Kumar	Deep Dhamija Hemant Phalpher S. Karunamoorthy D. N. Goburdhun-R3
14.	Comp. App. (AT) No. 75 of 2021	Smile Energy Pvt. Ltd. (Stuck Off) Through its Director – Rangchand Appikonda Vs. Registrar of Companies, Odisha	Mithun Shashank	KK Jha
15.	Contempt Case (AT) No. 30 of 2021 in Comp. App. (AT) (Ins) No. 1020 of 2019	Yogesh Kumar Gupta Vs. Antrikah Infratech Pvt. Ltd. & Ors.	Vinod Chaurasia	Kajal Dewan

For Hearing

16.	Comp. App. (AT) (Ins) No. 619 of 2021 & IA. No. 1818 of 2021 (PH)	India Bulls Housing Finance Ltd. Vs. Sandeep Chandna and Ors. With	J. Sagar	Vijay Nair-R2 Nikhil Kumar Verma Sandeep Chandna
17.	Contempt Case (AT) No. 20 of 2021 in Comp. App. (AT) (Ins) No. 619 of 2021 (PH)	Indiabulls Housing Finance Ltd. Vs. Sandeep Chandna	Amar Gupta	Vijay Nair-R2 Nikhil Kumar Verma Sandeep Chandna

18.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav Mukesh Kr. Verma
19.	Comp. App (AT) (Ins) No. 1274 of 2019	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	Krishanraj thakur Susmita Mahala
20.	Comp. App. (AT) (Ins) No. 505 of 2020	Tata Capital Financial Services Ltd. Vs. M C Nally Bharat Engineering Company Ltd.	Nagarkatti Kartik Uday	Poornima Krishna
21.	Comp. App (AT) (Ins) No. 954 of 2020	Apundarik Merchants Pvt. Ltd. Vs. Bansidhar Agarwalla & Co. Pvt Ltd.	Saurav Jain	Shaunak Mitra
22.	Comp. App. (AT) (Ins) No. 346 of 2021	Rahul Arunprasad Patel Vs. Invesco Asset Management (India) Pvt. Ltd. & Anr.	Heena George	Prakruti Josh adhika Gautam-R1 Ishan Shah-R2 Karan Valecha
23.	Comp. App. (AT) No. 330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7
24.	Comp. App. (AT) No. 139 of 2020	Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors.	Sonal Anand	N. P. Singh

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By order of Hon'ble Chairperson

-sd/-
Registrar